

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3787
ANSWERED ON:30.07.2009
COMMISSION TO TRAVEL AGENTS
Singh Shri Uday Pratap

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation has recently issued letters to foreign airlines asking them to explain reasons for not giving commission or remuneration to travel agents;
- (b) if so, the facts and details thereof; and
- (c) if so, the steps taken by the Government to resolve the issue?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) & (b): Yes, Sir. The Directorate General of Civil Aviation has taken up the matter with certain foreign airlines regarding the issue of reduction of agency commission by some foreign airlines to zero percent with a view to ascertain whether its adoption in India is compatible with the IATA Resolution on the subject and whether it is appropriate in the Indian context to ask travel agents to charge transaction fees from customers instead of receiving commissions from the airlines.

(c): This is a matter that the Associations of travel agents negotiate with the concerned airlines. However, Directorate General of Civil Aviation will try to facilitate early resolution of this dispute.